

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) No specific advice of the Prime Minister in writing to Indian Council of Agricultural Research scientists in this regard appears to have been received so far in this Department.

(b) and (c). Does not arise.

Recognition to Trade Unions

3863. SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that the recognition granted to trade unions by the Ministry after verification cannot be withdrawn by the management on the pretext that it no longer enjoys the majority support unless it is cancelled by the Ministry after verification regarding the majority support ; and

(b) if so, action that can be taken by Government in case the managements act against this provision ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). As per Code of Discipline, when a Union has been recognised, there is to be no change in its position for a period of two years from the date of recognition provided it is not found responsible for a breach of the Code during this period. Unilateral withdrawal of recognition by the management for any other reason would be a breach of the Code of Discipline by the management inviting sanctions under the Code.

[*English*]

Marine Production in Kerala

3864. SHRI K. MOHANDAS :
SHRI K. KUNJAMBU :

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the Centre has any special scheme to help Kerala to augment the marine production ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b). The Central Government have no special scheme in Kerala alone to augment the marine fish production. However, number of programmes are being implemented by the Central Government to promote marine fishery in Kerala along with other State/Union Territories. The Government of Kerala have also taken up an integrated fisheries project with financial assistance from National Cooperative Development Corporation.

Dryland Development Board for Karnataka

3866. SHRIMATI BASAVA RAJESWARI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether any proposal from the Karnataka Government has been received to provide special grants for the Dryland Development Board set up by State Government ; and

(b) if so, action taken thereon and the quantum of assistance sought by State Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) No, Sir.

(b) Question does not arise.

Deputation of officials abroad for training in equines

3867. KUMARI PUSHPA DEVI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :